

The Commission was only concerned with the development of studies at the post graduate level and when the universities have come into existence, then only the Commission will come into the picture. It is true that the General policy which has been laid down by the Commission is not to encourage the development or setting up of new universities. But no hard and fast line can be drawn in this matter because the universities will have to develop in accordance with the needs and the requirements of our national economy.

**Shri Tyagi:** I wanted to know as to who foots the bill for the universities. Is it for the Central Government to give grants or is it the responsibility of the State Government as far as finances go?

**Dr. K. L. Shrimall:** Well, Sir, as far as the central universities are concerned it is entirely the responsibility of the Central Government. As far as the State universities are concerned the House is aware that we had created a University Grants Commission and the University Grants Commission is concerned with the maintenance and determination of standards. With that end in view it has been giving grants to the State universities for developmental purposes, particularly at the post-graduate level. Therefore, it is sharing finances with the State Governments as far as post-graduate studies are concerned.

**Shri A. C. Guha rose—**

**Mr. Speaker:** We will go to the next question now. There are three universities in Bengal; why does he worry?

**Shri A. C. Guha:** I am not eager to have more universities in West Bengal.

#### Indian Cricket Team in England

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\*1130. { **Shri S. M. Banerjee:**  
**Shri Panigrahi:**  
**Shri D. C. Sharma:**

Will the Minister of Education be pleased to state: •

(a) whether correct reasons have since been ascertained for the failure of Indian Cricket Team in England in recent test matches; and

(b) if so, what those reasons are?

**The Minister of Education (Dr. K. L. Shrimall):** (a) and (b). A statement is laid on the Table of the House.

#### STATEMENT

The Board of Control for Cricket in India, who sponsored the visit of the Indian Cricket team to England have informed the Government that the tour was not a failure. The Board has, of late, been concentrating in building up a younger team so that the future of Cricket in India is assured. With this end in view, the team to England was composed of youngsters and their main object was to gain experience in competitive Cricket. Taking the above facts into consideration the Board is of the opinion that the team had done quite well.

**Shri S. M. Banerjee:** In the statement it is said that the Board has, of late, been concentrating in building up a younger team so that the future of cricket in India is assured, and with this end in view, the team to England was composed of youngsters and their main object was to gain experience in competitive cricket. I want to know whether we tried actually to gain this experience at the cost of the name and fame of the country?

**Mr. Speaker:** The hon. Member is arguing the point. He has said that the Board is concentrating on young men being associated. He himself is a young man.

**Shri S. M. Banerjee:** Sir, our question was whether India is short of fast bowlers and whether positive steps are being taken to improve the standard of cricket in India.

**Dr. K. L. Shrimall:** As far as the selection of teams is concerned, it is

entirely the responsibility of the Board of Control. The Government of India have taken various measures to improve sports along with cricket. We have reconstituted the Sports Council. We are proposing to set up a coaching institution in the near future and under the Rajkumari Coaching Scheme various coaches have been engaged to coach young players. It is true that we have not done well in cricket in the various test matches and other matches. Our standards in this matter have not been very high and we will have to make continuous efforts to improve our standards. In that direction, as far as the Government of India are concerned, I hope the measures that we are adopting will bear fruit in course of time.

**Shri Tangamani:** May I know whether the Government will consider the question of mixing some experienced players also with young players when teams are sent abroad, and may I also know the steps taken to remedy the various weaknesses which have been pointed out, namely, the lack of fast bowlers and also lack of experience in facing fast bowlers?

**Dr. K. L. Shrimali:** As far as the question of selection of players is concerned the Government do not propose to interfere in the work of the Board of Control. It is their responsibility entirely. The Government will assist them in training players, coaching players and also by giving financial assistance, but the Government do not propose to interfere in the day to day administration of this sports organisation.

**Shri D. C. Sharma:** May I know if the Government has any proposal to reorganise the Cricket Board of Control so that it can also have a number of young men in it?

**Dr. K. L. Shrimali:** As I have already said, this is an autonomous organisation and the Government has no intention to interfere in its affairs.

Some Hon. Members rose—

**Mr. Speaker:** Order, order. We will go to the next question.

**An Hon. Member:** This is an important question.

**Mr. Speaker:** Hon. Members will have a discussion. We will go to the next question.

#### Accounting System in Hindustan Steel Ltd.

\*1131. **Shri Morarka:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the Auditors of Hindustan Steel Ltd. warned the directors last year about the unsatisfactory state of their accounts and urged them to build up a company system of accounts;

(b) if so, what steps have been taken so far; and

(c) by what time a company system of accounts is expected to be built up?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Last year the Auditors had drawn attention to inadequacy of the accounting system followed by the Company and they had emphasised the necessity for maintaining accounts on commercial basis.

(b) Steps have been taken by Company for introduction of commercial accounting procedures.

(c) Company system of accounts is expected to be built up during the current financial year.

**Shri Morarka:** May I know whether this company has appointed another set of auditors; if so, what are the reasons for the same?

**Sardar Swaran Singh:** I am afraid, I do not know if they have appointed another set of auditors.

**Shri Narasimhan:** Who are the present auditors?

**Sardar Swaran Singh:** I do not know the name of the present auditors nor do I know whether new auditors have